

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.241 – IA/247(AHM)2022  
ITEM No.242 – IA/268(AHM)2022  
in  
**CP(IB) 342 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Punjab National Bank  
V/s  
Vijay Timber Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 20/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Arjun Padhiyar, Adv. a.w Mr. Atul Sharma, Adv.  
Liquidator in person : None

**ORDER**

**IA/247(AHM)2022 & IA/268(AHM)2022**

Liquidator is directed to file written submission in the matter since the applicant is not appearing in the matter nor he has filed any reply.

List for further consideration on 20.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**